

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 02<sup>nd</sup> May, 2018**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR PREM KUMAR SINHA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Original Application No. 13/2018(CZ)	Indore Ecological Protection Welfare Society Vs State of Chhattisgarh & 5 Ors.	Mr. Dhruv Varma, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**